

FOREIGNERS ARRESTED IN VARANASI

2473. **SHRI SATYA NARAIN SINGH :**

SHRI GANESH GHOSH :
SHRI P. RAMAMURTHI :
SHRI NAMBIAR :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that three foreigners were arrested on the 30th September, 1967 at Varanasi under the Excise Act for possession of opium and Ganja;

(b) if so, the names and nationalities of the foreigners;

(c) the number of foreigners arrested for various smuggling crimes during the last six months in the country; and

(d) the steps taken by Government to check smuggling by foreigners ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) on the 30th September, 1967 three foreigners were arrested at Varanasi under the Opium Act and the Excise Act for possession of opium and ganja.

(b) The information is given below :—

<i>Name of the arrested person.</i>	<i>Nationality.</i>
Mr. John Kofod.	Danish.
Mr. Duchi Jean Baptiste	} French.
Mr. Dofour Gerard.	

(c) The information is being collected and will be placed on the Table of the Sabha.

(d) All the enforcement agencies, both of Central and State Governments concerned with the suppression of illicit traffic such as the Customs, the Excise, the Police and the staff of the Narcotics Department are on the alert and keep a watch on suspicious persons including foreigners.

SUBSIDISED INDUSTRIAL HOUSING SCHEME

2474. **SHRI S. M. BANERJEE :** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that the Central Government have stopped giving subsidy to the State Governments specially to the Uttar Pradesh Government for building houses under Subsidised Industrial Housing Scheme;

(b) if so, the reasons therefor; and

(c) whether it is a fact that the Central Government have not paid any subsidy to Uttar Pradesh Government in 1965 and 1966 ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) No.

(b) Does not arise.

(c) The Central Government released the following amounts of loan and subsidy to the Government of Uttar Pradesh during the years 1964-65 and 1965-66 for building houses under the Subsidised Industrial Housing Scheme :

	Loan	Subsidy
1964-65	Rs. 39.66 lakhs	Rs. 17.02 lakhs
1965-66	Rs. 17.5 lakhs	Rs. 17.14 lakhs

HOUSES FOR HARIJANS

2475. **SHRI S. M. BANERJEE :** Will the Minister of SOCIAL WELFARE be pleased to state :

(a) the steps taken to construct houses for Harijans in the country; and

(b) whether any special financial aid has been given or is being given to the

various State Governments for this purpose ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) : (a) and (b). There are two Schemes in operation :—

(i) Subsidies given for construction of houses by Harijans